Development Projects Started in 1993

3617. SHRI T. N. CHATURVEDI: DR. MURU MANOHAR JOSHI:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the details of development projects approved and started in UP MP, Rajasthan and Himachal Pradesh during the first six months of the year 1993; and
- (b) the amount sanctioned for each project and placed at the disposal of the respective state Government?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMAN-GO): (a) The Planning Commission approves the Annual Plan outlays for the various States, along with broad sectoral/sub-sectoral' allocations. The details of development projects within the approved sectoral/sub-sectoral allocations are decided by the State Government themselves.

(b) On the basis of the information available in the Planning Commission, the following projects have been sanctioned during the first six months of the year 1993;

Power

Name of the Project		Estimated Cost		
1,	Ramgarh Gas based Power Project (1 X 35.5 MW) (Rajasthan)	Rs.	120,83	crore
2.	Static VAR Compensation (SVC) System (Madhya Pradesh)	Rs.	144.60	crore

Annual Plan of States and Union Territories

3618. SHRI RAMSINH RATHWA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) what is the annual working plan size for each state and Union "Territories" for the year 1992-93 and 1993-94 alongwith Projections wherever available;
- (b) what are the reasons that despite proclaimed policy of Government to conserve forests, it has failed to do so, particularly in union territories and in Andaman where Annual Plan is designed in a manner so as to cater to needs of local industry; and
- (c) if not, what are the reasons that working plan of Andaman still continues to be planned on commer cial consideration than on conservation promotion?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMAN-GO): (a) A statement indicating the Annual Plan outlays of States and Union Territories is appended. (See below).

(b) and (c) The total green cover in the country increased from 640134 sq. km. in 1989 to 640694 sq. km. in 1991.

Due to consistent efforts in forest conservation, the extent of green cover in Andaman and Nicobar Islands has been maintained at 7624 sq. km. as against the recorded forest area of 7171 sq. km. in a total jeographical area of, 8249 sq. kms; 86 9 per cent of geographical area of Andaman and Nicobar Islands is under forest.

Forest Managemnet in the Andaman & Nicobar Islands is carried out with due regard to conservation of environment and protection of ecological system.